

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 1128 of 2019**

**IN THE MATTER OF:**

**Oyster Steel and Iron Pvt. Ltd.**

**...Appellant**

**Vs**

**SMW Metals Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Bhaskar Vali, Advocate**

**For Respondent: Mr. P. Nagesh and Mr. Harshal Kumar, Advocates.**

**ORDER**

**13.02.2020** Learned Counsel for the Appellant says that the arguing Counsel is not available due to personal difficulty. One opportunity is given.

List the Appeal 'For Admission (After Notice)' on **20<sup>th</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Mn*